

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No229
CP 6 of 2020

Proceedings under Section 66 of Co.act,2013

IN THE MATTER OF:

Sapphire Industrial Infrastructures Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 20/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pragati Bansal, Adv. for Mr. Navin Pahwa, Sr. Adv.
For the Respondent :

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 22.02.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**